

Senior Civil Judge and JMFC Court, Tiptur**Cause list on 19-06-2020
Morning session**

Sl. No.	Case No.	Parties Names	Stage	Advocate Name
1	RA 6/2017	N.S. Kumar and others V/s Shivashankaraiah and others	Arguments	KSRI
2	RA 46/2010	Gowramma V/s Nijalingappa and others	Arguments	TNN
3	RA 26/2016	Kariyappa V/s Jayamma and others	Arguments	XXX
4	RA 25/2016	Renukaiah and others V/s Gowramma and others	Arguments	XXX
5	RA 28/2015	Basavaiah @ Basavaraju V/s Ugraiah	Arguments	TKU
6	RA 49/2016	K.S. Sadashivaiah and others V/s Sarvamangalamma	Arguments	HS
7	RA 10/2016	Chandrashekaraiah V/s Kantharaju	Arguments	KSRI
8	RA 29/2015	Lakkaiah and others V/s Thimmaiah	Arguments	KNG
9	RA 68/2016	M.C. Basavaraju V/s M.N. Rajanna	Arguments	UR

10	RA 63/2016	Parameshwaraiah V/s Mallikarjunaiah	Arguments	KSRI
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Senior Civil Judge and JMFC Court, Tiptur				
Cause list on 19-06-2020				
Afternoon session				
Sl. No	Case No.	Parties Names	Stage	Advocate Name
11	MA 11/2015	Lepakshakumaraswamy and others V/s Jayasimharao	Arguments	SS
12	RA 63/2018	G.S. Mallappa V/s G.S. Narmada	Arguments	TKU
13	RA 56/2016	Halkuraiah V/s H.N. Mallashetty	Arguments	KSRI
14	RA 53/2016	Shambaiah V/s Shankarappa	Arguments	TKU
15	RA 51/2016	H.G. Manjunatha V/s H.C. Ramesh	Arguments	XXX
16	RA 26/2015	H.S. Chandrashekar V/s Bilwaraj and others	Arguments	SS
17	RA 12/2016	Radhagupta V/s T.S. Shankarappa	Arguments	XXX
18	RA 67/2016	Shivakuamar V/s Appajachar	Arguments	HL

Sd/-

Senior Civil Judge and JMFC, Tiptur.

Place: Tiptur
Date: 18.06.2020

V Addl. District & Sessions Judge Court, Tiptur

Cause list on 19-06-2020
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Sl.No	Case No	Parties Name	Stage	Advocate Name
1	CrI.Apl.10030/2017	S.Devarajaswamy Vs S.Ramaiah	Respondent arguments	B.G.K K.R.D
2	CrI.Misc.10153/2020	Raghu Vs State by Honnavalli Police	Notice	G.V P.P
3	SC.10047/2019	STATE BY TURUVEKERE POLICE Vs Byatarangappa	Bail	P.P H.L
4	Spl.C.10001/2020	Mines and Geology departmnet,by Naveen P.s. Geologist Vs Puttaraju	Bail	B.G.K
5	CrI.Apl.10031/2017	T.Rajakumar Vs STATE BY TURUVEKERE POLICE	Arguments	B.P.R
6	CrI.Apl.10034/2017	Fakruddin Vs R.Sathyanarayana	Arguments	B.G.K
7	CrI.Apl.10011/2018	D.K.Chandregowda Vs Sri Basaweshwara Co-Operative Society by its present manager Vidhyasree	Arguments	B.G.K
8	CrI.R.P.10014/2018	Y.N.Gangadhar Vs M. Madhushree	Arguments	S.V.S
9	CrI.Apl.10024/2018	A.N. Sannananjaiah Vs STATE BY TURUVEKERE POLICE	Arguments	B.G.K P.P
10	CrI.Apl.10033/2018	NagarajaNaika Vs State by Excise Police Station, C.N. Halli	Arguments	S.S
11	CrI.Apl.10002/2019	STATE BY HULIYAR POLICE Vs Lakshmiddevamma	Arguments	C.V
12	CrI.R.P.10010/2019	H.R. Rajagopal Vs H.R. Annapoorna	Arguments	B.G.K B.D.J

13	CrI.R.P.10031/2019	Ramaswamy D.B. Vs State by Honnavalli Police	Arguments	B.G.K P.P
14	CrI.Misc.10134/2020	Padmavathi Vs Excise Police Station, Tiptur	Arguments	C.V P.P
15	CrI.Misc.10145/2020	Paramesh T.K. Vs State by Honnavalli Police	Arguments	H.L P.P
16	SC.10001/2019	State by Tiptur Town Police, Tiptur Vs Nagaraju	Order	P.P
17	CrI.R.P.10043/2019	Shivanna Vs Lakshamma	Steps	T.K.U
18	CrI.R.P.10025/2019	Prabhuswamy @ Prabhaiah Vs Vishalakshi	Hear on I.A	N.N.S G.P
19	CrI.R.P.10013/2020	Dasthgir Vs Tahashildar and Taluk Executive Magistrate	Hear on I.A	B.G.K
20	CrI.Apl.10009/2018	B.N.Somashekar Vs T.S.Prakash	For settlement	B.G.K K.R.D
21	SC.10048/2019	STATE BY TURUVEKERE POLICE Vs Narasimha	To furnish surety	P.P
22	P & Sc.10017/2019	H.N. Bharath Bhushan Vs NIL	Paper Publication	C.V
After noon session				
23	EX.10027/2020	M/s Shriram City Union Finance Ltd., Vs Basavaraju	Notice	B.N.A
24	EX.10028/2020	M/s Shriram City Union Finance Ltd., Vs Ravichandra	Notice	B.N.A
25	EX.10029/2020	M/s Shriram City Union Finance Ltd., Vs Kumathish Kumar	Notice	B.N.A
26	EX.10030/2020	M/s Shriram City Union Finance Ltd., Vs Srinivasa	Notice	B.N.A
27	EX.10031/2020	M/s Shriram City Union Finance Ltd., Vs Somashekhara	Notice	B.N.A

28	OS.10001/2015	T.S.Channegowda Vs M.S.Manjula	Arguments	A.M.V B.D.J
29	RA.10012/2018	S.Vijayalakshmi Vs Srinivas Dead by Lrs	Arguments	B.G.K
30	RA.10023/2019	C.R. Praveen Kumar Vs C.R. Naveenkumar	Arguments	N.N.S
31	RA.10024/2019	C.R. Praveen Kumar Vs C.R. Naveen Kumar	Arguments	M.B.K
32	MVC.1124/2018	Ranjith Vs Basavarajappa	Arguments	H.R.K M.K.Y
33	RA.10031/2019	N.B. Kanchiraya Vs Bhavanamma	Arguments	K.B.B
34	RA.10038/2019	T.M. Premakumari Vs Mayanna	Arguments	B.G.K
35	RA.10037/2018	M. K. Umesh Vs M. G. Kumaraswamy	Judgment	T.N.N
36	EX.10087/2018	M/s Shrirama Transport Finance Co. Ltd., Vs Gopala Raju	Steps	B.N.A
37	EX.10001/2019	M/s Shrirama Transport Finance Co. Ltd., Vs Chidanandamurthy	Steps	H.S.B
38	EX.10002/2019	M/s Shrirama Transport Finance Co. Ltd., Vs Srinivasa	Steps	H.S.B
39	EX.10004/2019	M/s Shrirama Transport Finance Co. Ltd., Vs Dilshad Unnisa	Steps	H.S.B
40	EX.10005/2019	M/s Shrirama Transport Finance Co. Ltd., Vs Dilshad Unnisa	Steps	H.S.B
41	EX.10006/2019	M/s Shrirama Transport Finance Co. Ltd., Vs Ananda Kumar	Steps	H.S.B
42	RA.10007/2018	Nanjundaiah Vs Gangamma	For objection	M.S.B.K
43	RA.10037/2019	Sannamma dead by Lr Amrutha Vs K. Malini	For objection	J.K B.S

Sd/-

Date: 18-06-2020

V Addl.District & Sessions Judge,

Place: Tiptur

Tiptur.

Prl. Civil Judge and JMFC Court, Tiptur

**Cause list on 19-06-2020
Morning session**

Sl.No	Case No.	Parties Names	Stage	Advocate Name
1	OS 211/2013	Swarnalingaraju V/s Hemavathi and another	For arguments	KSRI/TKU/MBK
2	OS 165/2013	T.S. Channegowda V/s Ramaiqah	For arguments	TNN/KBL
3	OS 33/2015	Kempegowda & others V/s Rangaswamy & another	For arguments	BDJ/FK/MRG
4	FDP 3/2018	Rathnamma V/s Mallamma & others	For hearing	TKU/TGS
5	OS 37/2018	T.M. Raghunandan V/s M.D. Shekar	For hearing	KSRI/SS
6	OS 352/2017	M.N Prakash V/s K.R Indrakumar	For Issues	MKY/TKU
7	OS 12/2018	Chikkanna V/s K.S Parappa	For issues	KSRI/BKC
8	OS 289/2018	Puttaiah V/s H.S. Basavaraju	For Issues	BGC/SS
9	Ex 25/2017	R. Basavalingaiah V/s Manjunath	For Objection	TAK/KSRI
10	OS 395/2014	Basavaraju V/s Basavegowda	For objection	CCG/MCN/HS

AFTER NOON SESSIONS

11	OS 230/2017	V.G. Veena V/s Shanthappa	For objection	BDJ/TKU
12	FDP 7/2018	B.N Susheelamma V/s Gangamma	For objection	SKS/BCB
13	FDP 12/2018	Rathnamma V/s Shivagangamma	For objection	S/S/KBL
14	FDP 13/2018	Gowramma V/s Akkayamma	For objection	TNN/BR/BDJ
15	OS 331/2016	Inasappa V/s Kanik Mary	For Addl W/S	KSRI/SVS
16	OS 403/2014	K. Shanradamma V/s Kadappa & others	For A/plaint	CCG/KNG/TNN
17	OS 21/2015	Gangadharaiah V/s Gangamma & others	For objection	TGS/TKU
18	CC 170/2009	H.G. Kantharaju V/s Gurulingesha	For clarification	S/S/KRD
19	CC 758/2011	Manjunatha V/s G.C. Yoganandamurthy	For Objection	TKU/HB
20	C.Mis 24/2016	B.C. Sumathi V/s C.R Vasantha Kumar	For clarification	NVS/KRD/LNK

Date: 18.06.2020

Place: Tiptur

Sd/-
Prl. Civil Judge & JMFC,
Tiptur.

ADDL. CIVIL JUDGE & JMFC, TIPTUR.**Cause list On 19.06.2020**

Sl No.	Case No	Parties Names	Stage	Advocate Name
MORNING SESSION				
1	HRC 06/2012	S.A. Nissar Ahamad V/s ilyaaz Ahamad	Hearing on IA	BGK/KSRI
2	OS 352/2015	K.S.Gangadharaiah and another V/s Nataraju and others	Hearing	TNN
3	OS 160/2014	Neelamma and another V/s Gangadharaiah and anothers	Arguments	BPR
4	OS 198/2019	Vasantha Kumar V/s Sowbhagyamma and others	Arguments	KNG
5	OS 164/2019	Hemachandra dead by Lrs and others V/s T.M.Kemparaju	Written statement	SS
6	OS 214/2019	T.B.Krishnamurthy V/s Dattatreya Ganapathi Shet	Written statement	TNN
7	OS 308/2019	Thimmaiah V/s Mahesha	Written statement	TKU
8	OS 338/2019	Puneeth.M.P and another V/s Sowbhagya Lakshmi and others	Written statement	HL
9	OS 366/2019	K.M.Kavitha and others V/s Mallikarjunaiah	Written statement	SS
10	OS 372/2019	Kariyamma v/s Thippaiah	Written statement	HPM
11	OS 378/2019	Shashi Prakash and another v/s Commissioner CMC	Written statement	TKU
12	OS 10/2020	Neelamma V/s Manjula and others	Written statement	MRP
13	OS 169/2017	M.N.Rudresh V/s B.N.Nagalakshmi	Issues	
14	OS 183/2017	Gangamma V/s Ranganatha and others	Issues	
15	OS 170/2018	Sathyamurthy and another V/s G.S.Shivamurthy and another	Issues	HNS
AFTERNOON SESSION				
15	OS 104/2019	Rajashekaraiah V/s Sadashivaiah	Issues	BS
16	OS 124/2019	K.S.Veenashekar V/s Hemavathi and another	Issues	TKU
17	OS 142/2019	Balakrishnaiah and others V/s Jayalakshmi	Issues	HCR

18	OS 160/2019	Suresh V/s Siddaramaiah and others	Issues	FK
19	OS 266/2017	Sulekha V/s G.V. Rajanna and others	Issues	GSN
20	OS 2/2018	Mohammad Tofik V/s Haseena Banu and others	Issues	HCR
21	OS 21/2018	Megha . S V/s Nandini.S	Issues	AMV
22	OS 34/2019	Mylaraiah V/s Puttaiah	Issues	HCR
23	OS 40/2019	Shivamurthy G S V/s Sathyamurthy and others	Issues	TKU
24	Os 74/2019	Mouryan.P.M V /s Mahesh @ Rohith and another	Issues	SS
25	OS 182/2019	Renukamma V/s K.M. Arpitha	Issues	TKR
26	OS 196/2019	Eranna and another V/s Basavaraju and others	Issues	SMS
27	OS 488/2012	SRI PRESENT MEMBER T.B.RUDRACHAR KALIKAMBA KAMATESWARASWAMY DEVASTHANADA SEVABHIRUDI SAMITHI V/s CHANDRAPPA AND ANOTHER	Written statement	KSRI
28	OS 114/2015	B.P. Pradeep V/s Chandramma and others	Written statement	UR
29	OS 370/2019	Chandrashekaraiiah V/s Pushpa and others	Written statement	MRP
30	Cmis 142/2020	Prema and another V/s Mallikarjuna and others	Hearing	SVS

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